BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 91/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Aarti Industries Ltd.

V/s.

Khushbu Vinyl Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. Lacesh Parikh Kishan Davie	Advocate	Petitioner Petitioner	12. H. Panika K. J. Dane	
2. HARMISH 10.5MM	Atrocuse	Respondin	AAAA	

ORDER

Learned Advocate Mr. Rashesh Parikh with Learned Advocate Mr. Kishan Dave present for Operational Creditor/Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

At request of both sides.

List the matter on 11.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL